

(36)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.449 of 1992

DATE OF JUDGMENT: 12th March, 1993

BETWEEN:

Mr. M.C.Gunasekharan

..

Applicant

AND

1. The Chief Personnel Officer,  
South Central Railway,  
Secunderabad.

2. The Divisional Railway Manager,  
S.C.Railway,  
Hubli, Karnataka State.

..

Respondents

COUNSEL FOR THE APPLICANT: Mr. P.Krishna Reddy

COUNSEL FOR THE RESPONDENTS: Mr. J.R.GOPALA RAO, SC for Rlys.

CORAM:

Hon'ble Shri R.Balasubramanian, Member (Admn.)

Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.)

contd....

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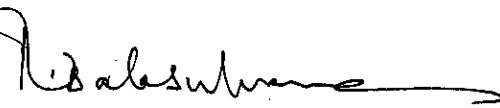
JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE  
SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

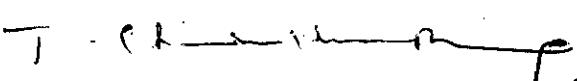
Ms. Sarada for Mr. P.Krishna Reddy, learned counsel for the applicant sought for adjournment. Heard Mr. J.R. Gopala Rao, learned Standing Counsel for the Respondents.

2. This OA has been filed with a prayer to direct the respondents to reinstate the applicant as Assistant Station Master with effect from 15.5.1982 and for certain other benefits. It had been noticed even earlier that the same relief was considered in TA 712/86 and orders passed thereon on 15.11.1989, and that the case is squarely hit by the principles of resjudicata and is not maintainable.

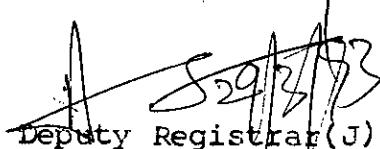
3. The OA is, therefore, dismissed as not maintainable with no order as to costs.

(Dictated in the open Court).

  
(R.BALASUBRAMANIAN)  
Member (Admn.)

  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated: 12th March 1993.

  
Deputy Registrar (J)

To

1. The Chief Personnel Officer, S.C.Rly, Secunderabad.
2. The Divisional Railway Manager, S.C.Rly, Hubli, Karnataka State.
3. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.J.R.Gopala Rao, SC for Rlys, CAT.Hyd.
5. One spare copy.

vsn  
pvm

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TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CHECKED BY APPROVED BY  
HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.G. ROY : MEMBER(JUDL)

Dated: 12-3 - 1992

ORDER/JUDGMENT:

R.A./ C.A./M.A. No.

in

O.A. No. 449/92

T.A. No.

(W.P. No. )

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No order as to costs.

pvm.

